अध्यक्ष महोबय: माहिलपूर में यह एक प्राइवेट इंस्टीट्युमन है। उससे पता लगाया जायेगा कि क्या हवा है ?

B.O.H.

भी पान सिंह भौरा (अटिंबा) : वे बोनो ब्रोफेसर हैं बीर एम०ए० हैं। उन्होंने धपनी मर्जी से सादी कर ली है भीर उनको निकाल दिया गया है।

भध्यक महोबय : जो बात यहां भ्राये उस का वेरिफिकेशन तो करना होगा। उसके बारे में इनफर्मेंशन तो लेनी होगी।

भी चित्रका प्रसाद (बलिया) : ग्रध्यक्ष महोदय स्रतगढ़ फार्म मे कृषि मजदूरों पर हमला किया गया है उनको मारा गया है और उन पर भत्या-चार किये जा रहे हैं। उन के तार भाये हैं कि वें लोग 4 मार्च से हड़ताल करने जा रहे है। जरा निवेदन है कि कृषि मंत्री इसमे हस्तक्षेप करें, उन ग्रत्याचारों को रोका जाये ग्रीर इस बारे में बयान दिया जाये।

SHRI K. RAGHU RAMAIAH: matters, so far as they are relevant to the lenges and difficulties? business before the House, I shall faithfully convey them to my colleagues. . .

(Interruptions)

भी हुकम चन्द कछबाय : जब श्री पन्त गृह मंत्रालय मे राज्य मन्नी थे तो उन्होने घोषणा की बी।

झध्यक्ष महोदय ' जो बिल इस हाउस की कमेटी के सामने है उसके बारे में मिनिस्टर माहब क्या कहेंगे ?

So far as these matters concern the tries concerned.

12.23 hrs.

MOTION OF THANKS ON THE PRESI-DENT'S ADDRESS

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir. there has been a wideranging debate reflecting not only the mood of the House but the mood of the country. There has, perhaps understandably, much talk of the people's anger Unfortunately hunger has been hunger. an old companion of the Indian people. And it was to eliminate hunger and injustice that we fought for Swaraj and we are now struggling for socialism. It is true that in the last few months the difficulties of our people have been aggravated because of price increases and scarcity of essential commodities which are selves due to a variety of factors, domestic as well as foreign. I am not one to shirk responsibility, nor have I done so. Government may have made mistakes, and this would not be unnatural in view of the vast size of our problems and our crises. While Pro- focussing attention on them, would it be bably my hon. friend Shri Kachwai who right or honest to ignore the magnitude of raised the point about the Anti-defection the challenges which have confronted us Bill, is not aware that it is already before during the last few years and what we the Joint Committee. Regarding other have been able to achieve in spite of chal-

> The question before us, here in Parliament and in front of the country, is how to face the crisis, how to lighten these burdens. Can this be done merely through anger, by giving vent to helplessness and by condoning violence and encouraging Or through a sense of resviolence? ponsibility and through grim determination to act? I think the President's Address reflects this determination and sense of responsibility, and I am glad that this was also the tone of most of the speeches from this side of the House.

I should like to deal with some of the Business Advisory Committee, they will be points raised by members. Quotations put there; so far as other matters are con- from Englih literature enliven our debates. cerned, they will be conveyed to the Minis- But when quoting figures, there should be greater regard for accuracy and relevance.

Fon instance, what is one to make of the we as a party and as a country are deeply statement of the hon. Member opposite, committed to the democratic process. and I quote his words "In the 1942 Quit India Movement the British could not take more than 12 lives". He and we were in opposite sides during the Quit India Movement.

(Diamond SHRI JYOTIRMOY BOSU Harbour): I stand by them.

GANDHI: INDIRA SHRIMATI have taken this from the record.

SHRI JYOTIRMOY BOSU: I have taken tis from very reliable documents.

SHRIMATI INDIRA GANDHI: There document than the is no other reliable printed records of the House. Anyway, he and we were on opposite sides during the Quit India Movement. Still, I did not imagine that there would be an Indian today to speak approvingly of the moderation The string of our foreign rulers. miscellaneous figures which he flung at us, rather indiscriminately, seems to be of the same order of accuracy.

We have been accused of dictatorship. The House is fully aware of the effusion and some of the antics of the hon. Members which we witness here. They ample evidence of our tolerance.

SHRI JYOTIRMOY BOSU: I sand by the figures I have given. Let the hon. Prime Minister contradict them. Do not try to mislead the House.

SHRIMATI INDIRA GANDHI: same member misquoted me as stating the case for democracy. strengthens the people as a whole, and that that type of help also.

The most astounding statement of all was made by Shri Atal Bihari Vajpayec. substance, if is the the fact of making so-called. not astounding. that I call statement, There was a lot of thunder but no truth and no attempt at any serious assessment of what is happening in India or abroad.

Taking Shri Vajpayee's statement regarding the elections to its logical conclusion, one would have to decide that there should be no elections, for then there would be no expenses, and this from one who is advocating fresh elections in Gujarat straight way. His statement that I have told any group of people that Uttar Pradesh would not get adequate Central aid if the people did not vote for the Congress, I would call very mischievous, malicious, politically motivated and entirely false.

श्री हुसम चन्द सछवाय (मुरैना) : श्रापने कहा है। मखबारों में माया है।

SHRIMATI INDIRA GANDHI: I have always said-I think I speak quite distinctly-I have very distinctly stated numerous meetings the disadvantages—I consider them disadvantages—of a coalition Ministry, especially one which does not approve of Plan, as passed and agreed to. For instance, certain parties have openly declared that they do not believe in heavy industries. Is this in the interests of U.P.? I put The forward my point of view. At no stage have having I said that this would make any difference. claimed some advantages for dictatorship. In fact, on the contrary, I have specifically Far from condoning dictatorial rule, I was stated that we have always helped any Some Government, regardless of party, once it is peoples' statements have appeared in the elected and is in power. The Centre has I was answering the recent the same relationship with them as with statements which seemed to indicate a loss any other Government. But if a Governof faith in domocracy. I had stated, as ment basically disapproves of our policy, I have done on many occasions, that al- as some Governments and people have though democracy by its very nature is done in the past, then our assistance is not a slower process, it is a process which very useful to them. They may not want

SHRI PILOO MODY (Godhra): Anyway, the question does not arise now.

भी हुकम अन्य कछबाय: कांग्रेस के प्रलावा भीर कोई सरकार बनायेगा तो सहायता नही मिलेगी केन्द्र से, यह साफ कहा है भापने।

भीमती इन्बिरा गांधी : जी नहीं, मेंने नहीं कहा है।

His paper may have reported it. It is its usual misreporting.

Shri Vajpayee was perhaps so absorbed in his own eloquence that he forgot that addressing an election he was not still meeting in U.P. but he was here with us in Parliament. While some other Members of his party have complained of my blaming the Opposition or some of the Opposition parties for exploiting the people's discontent and troubles. Shri Vaipayee was honest enough in this one case in asserting that his party considers it their moral duty to mobilise public discontent. Now, in normal circumstances, it is the right of the Opposition to try and use discontent for their own purposes and their own advantage. The point that I made was not that they should not do so but merely that in the present situation, the economic crisis through which the country is passing is not a normal one. It is not a question of party: it is not even a question which affects the Government. It is a national crisis which affects millions of our people. If the Opposition hits the Government, it is understandable. We do not object, and we are able to put up with their hits. But in the present crisis, there is no doubt that these various agitations have hit the people and have, therefore, increased their suffering.

The Jan Sangh has made a fine art of distortion and of making false statements with great flourish. Shri Vajpayee has also misquoted me as saying.—and again, I quote; these are his words, not my words—

"Muslims should not divide themselves as they will grow weaker if they do.". I have not used these particular wards and what I said was in a particular context, when I spoke about Muslims standing together. It was in the same sense as I said that developing countries, for instance, should stand together. At the same meeting, I stated clearly that votes should be given on the basis of policies and programmes and not for individuals or according to one's religion or caste.

Speaking of the writing on the wall, in this debate, it seemed to be a favourite phrase of many speakers. Perhaps, they had discussed it together, I do not know. But we know that what is happening in Gujarat is a rehearsal of what is being planned on a larger scale. The democratic processes for which Shri Vajpayee arguing here are being subverted by his partymen in Gujarat. From the speeches of the hon. Members of the Opposition it would seem as if the beginning and the end of life are concerned with who is in power, who is going to come into power or who is going to be removed from power. My own thinking, training and inclination is very different. To me it is more important what I stand for and what I struggle for, regardless of any question of winning or losing. If the people throw me out, I shall accept it with good grace. But I shall not give up the policies or the ideals which I consider right, for which I must continue fighting, regardless of position or lack of it, of people's praise or misunderstanding.

SHRI MADHU LIMAYE (Banka): Shiv Sena.

SHRI S. A. SHAMIM (Srinagar): Muslim League.

SHRIMATI INDIRA GANDHI: Shri Shamim thinks that the parliamentary system is becoming isolated from the people. Would it not be more correct to say that some MPs are getting isolated from the masses? Surely the people who have gone to the polls in their millions in the last few days cannot be accused of having lost faith in the system.

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However, I do agree with him entirely combine their strength to do so. or with others...

Muslim League?

SHRIMATI INDIRA GANDHI: I have Muslim about the explained before...

SHRI JYOTIRMOY BOSU: In West Bengal and in Kerala.

SHRIMATI INDIRA GANDHI: When this happened, which was many years ago, first, this matter was gone into and explained to the public. I did not think then, and I do not think that he Muslim League as it functioned in Kerala was acting in any communal way...

SHRI JYOTIRMOY BOSU: What about West Bengal?

SHRIMATI INDIRA GANDHI:...they lived in amity with others and they did not preach communalism. This is the point, that they neither preached nor practised communalism.

थी मधु लिमये: कोया माहब जी तो उत्तर प्रदेश के ग्रध्यक्ष है।

SHRIMATI INDIRA GANDHI: I have spoken about this in U. P., now that they are trying to bring the Muslim League flag in the north. In the north, the Muslim League has played an entirely different role and that role cannot be ignored. But because of that, we cannot blame the Kerala depth before the Congress split.

SHRI JYOTTRMOY BOSU: What about Reforms Commission. West Bengal in 1971? It is a story of still looking at some. 'Heads I win, tails you lose'.

SHRIMATI INDIRA GANDHI: about the dangers of communalism and Morarji Desai has spoken in the House These have to be fought with after a long interval. Although I do not all our strength; and all those who hold agree with most of his remarks, I was glad the same view should get together, and to note that his words were not coloured by I can the bitterness which we had noticed on assure him that we have not made un- some earlier occasions. Had he been in principled alliances with communal parties the House, I would have given him my birth-day greetings. But I find that I got mixed up about the dates, because his SHRI S. A. SHAMIM: What about the birth-day is on the 29th, which we have missed this year.

> SHRI PILOO MODY: He has no birth-League day this year.

> > SHRIMATI INDIRA GANDHI: That is what I was saying. I had calculated it was the 29th February....

> > PROF. MADHU DANDAVATE (Rajapur): He grows once in four years.

> > SHRIMATI INDIRA GANDHI: This is how he can stay so young. I have been accused of many failings, but never so far of lack of courtesy, nor indeed do 1 think that I have been guilty of it. Shri Desai has accused us of ridiculing the suggestions of the Opposition. I am not sure who he means when he talks about the Opposition.

> > The main Opposition here, as we know. is the CPM. I do not know if Shri Desai has changed his politics. He used to be quite violently in words, of course,--opposed to the CPM point of view. It is not we, but the different Opposition parties and groups which ridicule and contradict cach other.

Shri Morarji Desai also spoke of my blaming or our blaming the official machinery. I should like to distinguish between the individuals in the administration and the system. I have always stated Muslim League. So far as the past is con- that while there are dedicated and efficient cerned, this matter had been gone into in officials, the structure of our administration is an outdated one. Many suggestions have been made by the Administrative In fact, we are I find that every now and then some other suggestions

which have been processed, are brought anti-social acts are before us. Many of these suggestions have neighbours and the community at large. been acted upon. But they have not really made any difference. What is needed is not patchwork or a small change here and there but more basic transformation, which is not easy to do. My own view remains that it is a necessary thing to do.

On every possible occasion, there is talk When Shri Morarji Desai of corruption. was in Government, he disapproved of the habit of making sweeping charges of corruption. He now chooses to brand the whole system as corrupt and the whole nation as corrupt. It is certainly deplorable that corruption which was so widely prevalent in feudal and colonial days should continue to exist now when we are free. But we all know that during periods of growth and change, frailties of human nature often come to the surface. In a situation of shortages and scarcities, the temptation of what the Americans might 'a fast buck' call making seems to be irresistible to some people. In the capitalist system, where the acquisitive instincts encouraged bv competition. this tendency is much more marked and has totals 16 million tonnes as against 8 million even been elevated into a business ethics.

this evil. That, of course, is no reason for aid to our neighbours. obvious anti-social behaviour. We must remove it. Many people who indulge in praise, not cynical condemnation. anti-social acts are discovered and dealt with. But I agree with the hon. Members should be far more prompt, that we thorough and strict in dealing with them. There are also allegations which are baseless.

The ultimate solution lies in removing The allocations were shortages and scarcities. Greater produc- only after the last kharif harvest. Even tion, particularly of articles of daily consumption and more equitable distribution will improve the situation. We must also curb the desire to imitate other modes of life and we must all try to create an of Government-distributed grain and the atmosphere where, on the one hand, temp- grain in the open market and because of tation is lessened and, on the other hand, the existence of a wide net-work of public

disapproved by the

Shri Morarji Desai has made a comparison between the drought years of 1965-66 and the one we have gone through during the last two years. The manner in which he has added up the foodgrains output may create some confusion. I am afraid, these simple arithmetical comparisons are not very meaningful. For example, he has completely ignored the fact that between the two droughts, the population of India increased by 85-90 millions and that, while in the earlier drought we had to deal with Bihar alone, this time we had to maintain programmes of relief works in five States on a very intensive scale and in several others on a lesser scale. He has ignored the fact that we did not ask for concessional food imports or relief from abroad. I should like to remind the House that in 19 million tonnes of the 1966 drought, foodgrains were imported while this time we imported only 4 million tonnes and that too on commercial terms.

The internal procurement in 1972-73 tonnes in the two years of the carlier drought. While all this was happening, But even in non-capitalist systems, they we terminated the PL 480 assistance and, have not been able to entirely eradicate at the same time, we had to provide food All these are us to be complacent or to tolerate such measures of self-help for which the people and the Government deserve a word of

> During the drought this time, an intensive public distribution system was organised and considerable quantities of foodgrains to the tune of 22 million tonnes in the two years were distributed. This has been acknowledged all over the world. somewhat reduced now, over 8 lakh tonnes are being distributed every month. What has happened is that because of the general rise in prices and the big difference between the prices

distribution arrangements, the demand on it has not come down even after a good harvest as used to happen in earlier years.

So I am not going into the details. I hands to restore normalcy. should like to say that the improvement in the working of public enterprises is particularly noteworthy. They turned the about my not going corner in 1972-73 and their performance perhaps I was afraid. This this year is expected to be much better failing of which I have never been accusboth as regards the quantum of production ed. Never has there been cause for such as well as the profits. This reassures us in accusation either. May I tell him that, our faith in the efficiency of the public several times, I was on the point of dashsector as an instrument of growth.

Yesterday, my colleague, Minister presented the Budget. It is an possibility of soothing the emotions, of anti-inflationary budget designed to sti- bringing people together; mulate production in essential sectors. The going is to sharpen differences and aggradeficit has been kept low. will be kept under Government will see to it that the deficit one's heart may be there and one may be is not allowed to Government and the must, of course, exercise stringent finan-been much suffering due to scarcity and cial discipline. The Budget is only one of also much suffering due to the rioting, the the instruments to deal with the situation, firing and the situation which has emerg-Other instruments will also be used in the ed because of all this. effort to stabilise our economy.

understandable pain and sorrow which I hear from you. If you choose to keep fully share. There was a complaint that silent, then we will think that you want Address was too brief. But that members will understand that the situation was such a fast-changing one that it was not lack of concern that kept this reference short but merely the desire not to say anything which might aggravate the emotions are aroused, situation. When even a well-meant sentiment or word can be misconstrued or quoted out of context and can aggravate the trouble.

Assembly there. That is what we want Gujarat. now.

भी हक्स चन्द कछवाय: गुजरात जा कर लोगों को सान्तवना दे कर धाइये।

श्री फूलकम्ब वर्मा (उन्जैन) : एक बार वहां जा कर देखिये, सब ठीक हो जायना।

President's

Address (M)

SHRIMATI INDIRA GANDHI: Yesterday, I spoke about increase in is why, only the very essential minimum production and the prospects this year. was mentioned, namely, the need to join

> An hon. Member opposite there, saying that ing there, but the advice was that my going would not help; it would aggravate the Finance the situation. One goes only if there is a but if one's The situation vate the situation, then I am sure that constant watch and hon, members will agree that, even though increase. The Union wanting to go there, one has to postpone State Governments going. There is no doubt that there has

JYOTIRMOY BOSU: About SHRI Many members spoke of Gujarat with dissolution of the Assembly, we want to the reference to Gujarat in the President's to keep this dummy Assembly which does I am sure not enjoy the confidence of the people.

SHRIMATI INDIRA GANDHI: MV sympathy is with all those who have suffered. I have expressed my condolences and deep sympathy with the families of the bereaved, my sympathy with all those who have been injured or who have suffered from loss of property. We should also spare a word of sympathy for the police, who are also people and who, as I SHRI JYOTIRMOY BOSU: Dissolve the said the other day, are also sons of

> श्री हुकम चन्य कछवाय : जिसको अति पहंची है, जिनके लोग मरे हैं, उनको मुझावजा देना चाहते हैं--ऐसी घोषणा भी कर दीजिये।

been said that Gujarat's case was one of essential commodities and needs—as Shri sponteneous combustion of the people's Mavalankar was requesting just now. anger expressing itself. Part is certainly But, in the present situation, it is extremetrue, but alongside it, other elements have ly difficult to do so. The shops of small been added. An Opposition Member of shop-keepers have been burnt. Whateverparliament spoke to me about the attack rations or other goods that were there, on banks and said that the manner in were all destroyed. It is impossible to which a particular bank had been destroy- replenish those stocks and they are afraid ed was done in a most professional man- to do so even if they had a place to put ner. I doubt if any of the teachers and them in. I am not saying that this is the students who were in the struggle had whole of the situation. Obviously, this type of expertise. Obviously, some-speech like this, I cannot go into details. body else is also involved. It is the high- I am merely pointing out that the situaminded and idealistic students and tea- tion is far more complex than it seems on chers who took the lead, who ought to the surface. (Interruptions). What is needed realise that, perhaps without their know- is a frame of mind in which all suggesseems to be a deep design at work and crimination. fascist methods are being used by coercive forces which want to subvert the entire for dissolution. I have already explained system.

SHRI **JYOTIRMOY** BOSU: Gaikhata.

SHRIMATI INDIRA GANDHI: chers and students are the people who somersaults which we cannot take for a are the most concerned about tomorrow. genuine change of heart. Stories have That is why we say that today they must appeared in the newspapers. think deeply about the nature of the society and the system they want to build in Gujarat and in the country. Do they want to have a system where violence will call the tune? That is what has happen- stories that when one or two MLAs came ed before when the idealistic urges of young to Delhi, their families frantically telepeople have been exploited and cleverly manipulated by various sinister organisa- ren and we are being threatened. Please tions. A strange situation has arisen. The come back'. Naturally, they did go back. situation in Gujarat was complicated enough, but now people are jumping on to the band-wagon all discuss before we take any final deci--even the very ones against whom the sion. anger of the Gujarat people was first expressed. So, it is time for all thinking people to pause and consider the tion from all angles.

Our intentions are quite clear. atmosphere in which the administration is some method in this sort of madness.

SHRIMATI INDIRA GANDHI: It has can fulfil its essential task of supplying the ing it, the situation is being exploited by tions can be discussed and discussions can others. From the reports we get, there take place without anger, bitterness or re-

> Many people have made the demand that we are not against dissolution on principle or as a matter of policy. It is Like not a question of policy. But the point is whether it can be accepted under coercion when many MLAs are being intimi-Tea- diated to resign or when we see sudden son was kidnapped and he was told that unless he resigns, the boy would not be returned. Then there are stories people's houses being burnt. There are phoned, 'You have gone away, the child-(Interruptions). I have they did. These we find that lots of are some of the factors which we must

We should also like to have a clearer situa- understanding of what is to come after. Some groups which demand dissolution have expressed themselves against our We entire system of elections and against want peace. We want sanity. We want parliamentary democracy itself. In all order in the State. We want a calm conscience, this is either too naive or there

Why don't we give the people in general only with the cooperation of the opposithe opportunity to go about their work? tion, regarding what attitude to take, how Then we can sit down, to discuss all as- much the Centre can interfere and so on. pects of the matter. President's rule will We cannot do this by remain in force so long as it is necessary. Governments are Congress Governments, It is obviously not possible to instal any although that does government in the State nor have we any listen to us more than the others do. But intention of doing so.

but very refreshing speech of Shri Rana-position to enforce our decisions. bahadur Singh, who lifted us above all the problems and difficulties, of today into the realm of fundamental thought of what be political thought. called Greeko-Roman He wanted Parliament to discuss the issue to see how far this old European tradition, was relevant not just to India; but to whole world, I must say I enjoyed his speech. It would make an interesting debate if hon. Members would like to have it here.

Shri Madhu Limaye raised a point which has nothing to do with the President's Address. But I should like to deal with it, with your permission, Sir. This is about He knows, and I inter-caste marriages. House knows, that I have presume the very strong feelings on this question I believe that such marriages should be encouraged and commended and the young couple congratulated. It is a matter of sorrow that they should have to suffer for it. I do not know the facts, but if it is true they have been dismissed only for this reason, we have to look into it. If the institution, is a private one, I don't know what we can do. But we certainly will look into it.

think taking over institutions is the answer continent. to all problems.

take place in the States-can be dealt with of welcoming President Sadat, Sardar Naim

ourselves. Some not mean that they even so, some are ours and some are not ours. If we can all come to an under-I want to say a word about the brief standing, then we shall be in a better

> INDRAJIT GUPTA (Alipore): Does that apply to the Shiv Sena's doings in Maharashtra also? Can the Centre do anything about it, because they are State Government matters?

SHRI JYOTIRMOY BOSU: of the Congress.

SHRIMATI INDIRA GANDHI: It was not an ally of the Congress.

SHRI PILOO MODY : An employee of the Congress.

SHRIMATI INDIRA GANDHI: Neither an employee nor an ally. It is a phenomenon which is very dangerous to the unity of the country. It has tarnished the fair name of Bombay as one of our most beautiful, cosmopolitan, progressive cities. We are all interested in ensuring that such tendencies, any parochial, communal tendencies, should be curbed.

international matters. I now come to The President's Address has reiterated our desire to enter into negotiations with Pakistan to implement the remaining parts PROF. MADHU DANDAVATE: The of the Simla Agreement. The recognition private institution should be taken over. of Bangladesh by Pakistan, as expected, has been widely welcomed as a step to-SHRIMATI INDIRA GANDHI: I don't wards further normalisation on the sub-There will soon be tripartite talks to devise further measures of cooperation. The Prime Minister of Bangla-On a previous occasion also I have said desh, as you may have seen in the papers. to the House that all matters concerning will be here later this month. I am sure Harijans and so on which come under the he will receive a very warm welcome. purview of the Centre-although incidents Very recently we have had the privilege

IShrimati Indira Gandhil

and the Foreign Minister of the United Arab Emirates. I should like particularly to draw attention to our growing economic relations with Iraq and Iran.

13 hrs.

As regards military bases, I do not wish to enlarge on this theme, but I shall touch upon it because I have spoken about it outside the House.

Military bases and the accumulation of arms around us have caused us concern on the need for and focussed attention constant vigil. Despite the detente which we so warmly welcomed, we find that tensions are still building up and new dangers are lurking This does not mean that we, as a nation, should be afraid of anything that is happening outside. It does mean that we must concentrate on stabilising our economy and achieving greater discipline as a people. These are basic to national strength and to energise our people to meet the great challenges which confront us and, which, even if we overcome the present difficulties, with the whole changing world, will always present some crisis, some dangers to us and, unless, we arc vigilant and strong enough to face them, we will not be able to hold our own.

This is a time of trial and testing of our capacity to bear hardships and sacrifice, rather than succumbing to a defeatist attitude which, I am afraid, many of us, on both sides of the House, given to. Let us determination. And self-confidence and now that there are no immediately round the corner, it may be improve conditions. more easy to do so.

I request all of you. We have quarrelled, we have fought and we should always have disterences of opinion, there will al- oil is part of creative ways be differences on major issues-but now. when we realize what challenges we are facing, not only within the country but in the international sphere, is it not time for tening so patiently to us to seek some common ground, as we Jyotirmoy Bosu is much tamer than he has

did during the war and the Bangladesh crisis, where we can say that on these major issues we shall cooperate and attempt to find a solution?

We have done so before; I know that it is possible. So, the only thing is to have the will and the desire. I personally do not think that there is any danger or difficulty which the Indian people cannot face with courage.

In our long history, we have had many dark periods, but we have come through them and we have emerged without being in any way debased or humbled. This is the time when all the inner resources of the country are needed, all our unity is needed, to face the present crisis. I am sure that if we do face it unitedly, this is a period of opportunity. This is an opportunity in a very practical sense think this has been stated in the House. with regard to exports and so on, that inspite of all the international difficulties, it is a period when we could increase our exports and make more money and therefore have more to help the people.

(interruptions).

It is one thing for a person to be acquisitive and it is another for the people as a whole to want to have the resources to undertake various essential programmes. So, I am not talking of the type of acquisitiveness which, the hon. Member. Shri Mody, has in mind. I am not talksometimes are ing of something which we want to keep combine to promote in banks, but that which will go immediately to the people in the shape of promajor elections ductive, creative programmes which can

AN HON. MEMBER: Oil.

SHRIMATI INDIRA GANDHI: Well. programme just

Sir, I thank the hon. Members for lisme.

usually been. I hope that this remark will not be a provocation to him.

I commend that the Motion of Thanks to the President be accepted by the House.

MR. SPEAKER: I shall now put the amendments to vote.

First, I shall put Shri N. Sreekantan Nair's amendment, namely amendment No. 1.

ment will take steps to ban semifascist and para-military organisations like Shiv Sena and R.S.S. which are threatening the very unity of the country and nation." (94)

The Lok Sabha divided:

Amendment No. 1 was put and negatived. Division No. 31

MR. SPEAKER: I shall now put Amendments Nos. 2 to 55 by Shri Jagannathrao Joshi to vote.

Amendments Nos. 2 to 55 were put and negatived.

MR. SPEAKER: I shall now put amendments Nos. **57** to 68 by Shri Mohamed Koya to vote.

Amendments Nos. 57 to 68 were put and negatived.

SPFAKFR: I shall now put Shri C. K. Chandrappan's amendments to vote.

SHRI C. K. CHANDRAPPAN: (Tellicherry): I would like to have division on amendment No. 94.

MR. SPEAKER: In that case, I shall put amendments Nos. 84 to 93 to vote.

Amendments Nos. 84 to 93 were put and negatived.

MR. SPEAKER: I shall now put amendment No. 94 to vote.

The question is:

That at the end of the motion, the following be added, namely:---

> "but regret that there is no mention in the Address that the Govern- Ulaganambi, Shri K. P.

13.13 hrs.

AYES

Baneriee, Shri S. M. Bhaura, Shri B. S. Bosu, Shri Jyotirmoy Chandra Shekhar Singh, Shri Chandrappan, Shri C. K. Chinnaraji, Shri C. K. Durairasu, Shri A. George, Shri Varkey Gopalan, Shri A. K. Gowder, Shri J. Matha Gupta, Shri Indrajit Joseph, Shri M. M. Kalingarayar, Shri Mohauraj Kiruttinan, Shri Tha Manjhi, Shri Bhola Mohammad Ismail, Shri Mukerjee, Shri H. N. *Nimbalkar, Shri Pillai, Sri R. Balakrishna *Reddy, Shri K. Ramakrishna Saha, Shri Ajit Kumar Sen, Dr. Ranen Shastri, Shri Ramavatar

^{*}Wrongly voted for AYES